

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI.**

**Original Application No. 793 of 2022**

Council of Engineers & Others

..... Applicants

versus

State of Punjab and Others

..... Respondents

Submission of Minutes of the 3<sup>rd</sup> meeting of Joint Committee constituted in matter held on 24.07.2024.

**Respectfully Showeth:**

1. That the above-mentioned case is pending for adjudication before this Hon'ble Tribunal and is listed for hearing on 31.07.2024.
2. That the Hon'ble National Green Tribunal has constituted a Joint Committee vide order dated 07.08.2023 with direction to submit report. The relevant extract of order dated 07.8.2023 is reproduced herein below for kind perusal and reference:

**"22. Accordingly, we constitute another Committee comprising of Representatives of Regional Officer MoEF&CC and CPCB and representative of PSPCB preferably some officer from Chandigarh to be nominated by its Member Secretary and direct the same to meet within one month and verify the factual position with respect to averments made in the application and aspects mentioned above and suggest remedial measures. PSPCB will be the Nodal Agency for coordination and compliance. The District Magistrate Ludhiana and Commissioner, Municipal Corporation, Ludhiana shall provide the relevant record and extend requisite cooperation to the Committee."**

**23. Report be submitted by the newly constituted Joint Committee within two months by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF."**



3. That in compliance to the orders dated 07.08.2023 of Hon'ble Tribunal, as Joint Committee was constituted comprising the regional officer of Ministry of Environment Forest & Climate Change (MoEF&CC) and Central Pollution Control Board (CPCB) and the Regional Office, SAS Nagar (Mohali), Punjab Pollution Control Board (PPCB) as Nodal Agency for coordination and compliance.
4. That accordingly, the Joint committee held its 2<sup>nd</sup> meeting on 29.12.2023 to make compliance of the directions of the Hon'ble Tribunal and submitted its report to the Hon'ble National Green Tribunal, New Delhi on 09.01.2024.
5. That the Joint Committee was unable to assess whether any violation has been committed by the Municipal Corporation, Ludhiana or not, due to the non submission of development plan by Municipal Corporation, Ludhiana.
6. That the matter was last listed in the Hon'ble National Green Tribunal, New Delhi on 18.07.2024 and the relevant extract of order dated 18.07.2024 is reproduced herein below for kind perusal and reference:

1. ***By order dated 07.08.2023, another joint Committee was constituted to verify factual position with respect to averment made in the application and aspects mentioned in the order dated 07.08.2023 and suggest remedial measures.***
2. ***District Magistrate, Ludhiana and Commissioner, Municipal Corporation, Ludhiana were also directed to provide relevant record and extend requisite cooperation to the Committee.***
3. ***The said Committee has submitted report dated 09.01.2024 stating that it has sent a letter to Commissioner, Municipal Corporation, Ludhiana on 18.10.2023 requesting to provide information mentioned therein including Development Plan but Municipal Corporation has not responded and no such document has been provided, as a result whereof, joint Committee was not able to submit its report as directed by this Tribunal vide order dated 07.08.2023.***
4. ***This is very serious and objectionable conduct on the part of Commissioner, Municipal Corporation, Ludhiana, particularly in view of the fact that defiance and non-compliance of Tribunal's order is an offence under***



**Section 26 of National Green Tribunal Act, 2010  
(hereinafter referred to as 'NGT Act, 2010').**

**5. Let Commissioner, Municipal Corporation, Ludhiana appear in person before Tribunal on 31.07.2024 to explain us as to why he may not be prosecuted for committing an offence under Section 26 of NCT Act, 2010 and further for violation of environmental laws and why environment compensation may not be imposed upon Municipal Corporation.**

**6. Next date of hearing list on 31.07.2024.**

7. Now, the Municipal Corporation, Ludhiana has submitted the development plan on 24.07.2024 to the Punjab Pollution Control Board and same was put before the Joint Committee in last meeting held on 24.07.202. The copy of the Master Plan is enclosed herewith as **Annexure-A**.

8. That now the Joint Committee held its last meeting on 24.07.2024. The Joint Committee now seeks 03 months times to study Master Plan submitted by the Municipal Corporation, Ludhiana and to physically visit the sites in order to assess whether any violation has been committed by Municipal Corporation, Ludhiana or not and to submitted its final report.

9. As the Punjab Pollution Control Board was nominated as Nodal Agency for coordination and compliance, the minutes of Joint Committee meeting dated 24.07.2024 is hereby submitted for kind perusal and consideration of the Hon'ble Tribunal. The minutes is enclosed herewith as **Annexure-B**.

It is, therefore, prayed that minutes of the Joint Committee may kindly be taken on record.

**Date:** 30.07.2024

**Place:** Ludhiana

**Submitted by**  
  
**(Amritpal Singh Chahal)**  
**Environmental Engineer,**  
**Punjab Pollution Control Board**  
**Regional Office-IV, Ludhiana**



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**Subject: Minutes of the meeting of Joint Committee constituted in O.A. No. 793/2022 titled as Council of Engineers & Others Vs. State of Punjab and Others held on 24.07.2024 through Video-Conferencing.**

At the outset, Assistant Environmental Engineer, Punjab Pollution Control Board, Regional Office, SAS Nagar welcomed all the members. He informed that the minutes of the 2<sup>nd</sup> meeting of the joint committee were circulated vide e-mail dated 29.12.2023.

The following were present through VC:

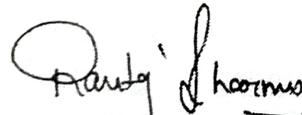
1. Dr.K. Muthamizh Selvan, Scientist (E), MoEF& CC, RO, Chandigarh
2. Sh. J.P. Meena, Scientist-D, CPCB, RD, Chandigarh
3. Er. Amritpal Chahal, EE, Regional office-4, Ludhiana.
4. Er. Piyush Jindal, AEE, Regional Office, SAS Nagar.
5. Er. Bachan Pal Singh, AEE, Regional Office-4, Ludhiana.
6. Er. Bhisham Sohal, AEE, Regional Office-3, Ludhiana.

Further, Er. Amritpal Chahal briefed the committee that last meeting of the committee was held on 29.12.2023, wherein the committee decided that PPCB shall obtain the developmental plan from MC, Ludhiana so that the committee may assess as to whether any violation has been committed by MC, Ludhiana or not. However, MC, Ludhiana failed to submit the development plan and accordingly, report of the joint committee was filed before Hon'ble NGT on 09.01.2024 intimating that MC, Ludhiana has not submitted the development plan till date, therefore the committee is unable to assess whether any violation has been committed by Municipal Corporation, Ludhiana or not. The matter was last listed for hearing before Hon'ble NGT on 18.07.2024, wherein Hon'ble NGT has taken serious view of the fact that MC, Ludhiana has failed to submit development plan to the joint committee and has accordingly directed Commissioner, MC, Ludhiana to appear in person before the Tribunal on 31.07.2024 as to why not he may be prosecuted for committing an offence under section 26 of the NCT Act, 2010 and for violation of environmental norms & why environment compensation may not be imposed upon Municipal Corporation. He further informed that MC, Ludhiana has submitted development plan/ master plan of District Ludhiana on 24.07.2024 as desired by the Joint Committee in the last meeting. The development plan received was shared during the meeting with the members.

After deliberating the matter, it was decided by the Committee as under:

1. The Joint Committee requires time to study the master plan submitted by MC, Ludhiana and further the sites need to be visited physically in order to assess whether any violation has been committed by MC, Ludhiana or not.
2. An interim report be filed before Hon'ble NGT seeking 3 months' time to study the master plan submitted by MC, Ludhiana & to visit the sites physically in order to assess whether any violation has been committed by MC, Ludhiana or not and to submit final report.
3. Next meeting of the joint committee shall be convened after 31.07.2024 physically and officials of MC, Ludhiana shall also be asked to attend the meeting along with record.

**The case is fixed for next hearing on 31.07.2024.**



**Er. Rantej Sharma,  
Environmental Engineer,  
Punjab Pollution Control Board,  
Regional Office, SAS Nagar**



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ਪੰਜਾਬ ਪ੍ਰਦੂਸ਼ਣ ਰੋਕਥਾਮ ਬੋਰਡ  
PUNJAB POLLUTION CONTROL BOARD



PPCB/RO/No. 3982-81

(Through E-mail)

Dated: 24/7/2024

To

1. Sh. K. Muthamizh Selvan, Scientist (E),  
Ministry of Environment Forest & Climate Change,  
Northern Regional Office, Bays No. 24-25,  
Sector 31 A, Chandigarh.
2. Sh. J.P. Meena, Scientist 'D',  
Central Pollution Control Board,  
Regional Directorate, BSNL Telephone Exchange,  
2<sup>nd</sup> Floor, Sector-49, Chandigarh

**Subject: Minutes of the 3<sup>rd</sup> meeting of Joint Committee constituted in O.A. No. 793 of 2022 titled as Council of Engineers & Others Vs State of Punjab and Others held on 24.07.2024 through VC.**

Please find enclosed herewith a copy of the minutes of the 3<sup>rd</sup> meeting of Joint Committee constituted in O.A. No. 793 of 2022 titled as Council of Engineers & Others Vs State of Punjab and Others held on 24.07.2024 through VC, as per approval by members of the joint committee.

DA/ As above

  
Environmental Engineer

Endst. No. 3982

Dated 24/7/2024

A copy of the above is forwarded to PA to Member Secretary for kind information of Member Secretary, Punjab Pollution Control Board, Head Office, Patiala please.

  
Environmental Engineer

Endst. No. 3983

Dated 24/7/2024

A copy of the above is forwarded to the Chief Environmental Engineer, Punjab Pollution Control Board, ~~Regional Office~~, Ludhiana for kind information please.

  
Environmental Engineer  
Dated 24/7/2024

Endst. No. 3984

A copy of the above is forwarded to the Environmental Engineer, Punjab Pollution Control Board, Regional Office-4, Ludhiana for Information.

  
Environmental Engineer

REGIONAL OFFICE, PLOT NO. 55, PHASE-2, SAS NAGAR.

ਖੇਤਰੀ ਦਫਤਰ, ਪਲਾਟ ਨੰਬਰ 55, ਫੇਜ਼ 2, ਐਸ ਏ ਐਸ ਨਗਰ

Phone: 0172-5013300 E-mail : eenodal@yahoo.in Web: [www.ppcb.punjab.gov.in](http://www.ppcb.punjab.gov.in)

Endst. No. 3985

Dated 24/7/2024

A copy of the above is forwarded to the Er. Bisham Sohal, Assistant Environmental Engineer, Punjab Pollution Control Board, Regional Office-3, Ludhiana for information.

  
Environmental Engineer  
Dated 24/7/2024

Endst. No. 3986

A copy of the above is forwarded to the Er. Atul Kaushal, Assistant Environmental Engineer, Punjab Pollution Control Board, Regional Office-1, Ludhiana for information.

  
Environmental Engineer  
Dated 24/7/2024